



ITA No.901/Mum/2009
UPS Supply Chain Solution Inc.
Assessment Year: 2004-05

आयकर अपीलीय अधिकरण “आई” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“I” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.901/Mum/2009
(निर्धारण वर्ष / Assessment Year: 2004-05)

UPS Supply Chain Solution Inc. (Formerly known as UPS Companies Inc., USA/UPS Freight Services Inc./Fritz Companies Inc.) C/o. BSR & Co. KPMG House, Kamala Mills Compound, 448, Senapati Bapat Marg, Lower Parel (W) Mumbai-400 013.	बनाम / Vs.	ADIT (Intl. Tax.)-2(2) Room No.117, 1 st Floor Scindia House, Ballard Pier N.M. Road Mumbai-400 038.
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. AAACU-5644-B		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Shri Nitesh Joshi -Ld.AR (Letter/email dt. 02/03/2021)
Revenue by	:	Shri Vijaykumar Subramaniam-Ld. SR. DR

सुनवाई की तारीख/ Date of Hearing	:	03/03/2021
घोषणा की तारीख / Date of Pronouncement	:	03/03/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2004-05 contests the order of learned first appellate authority on certain grounds



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of appeal. The assessment for the year under consideration as framed by learned Assessing Officer u/s 143(3) r.w.s. 147 on 27/12/2007.

2. The Ld. AR, at the outset, submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VSV Scheme), 2020* for the year under consideration and Form No.3 has been issued by appropriate authority. The Ld. DR submitted that the appeal may be dismissed as withdrawn.

3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stands dismissed as withdrawn.

Order pronounced in the open court on 03rd March, 2021.

Sd/-

Sd/-

(Mahavir Singh)

(Manoj Kumar Aggarwal)

उपाध्यक्ष / **Vice President**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 03/03/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.